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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 1972/2022, CM APPL. 5659/2022

RACHIT KAUSHIK Petitioner

> Through: Mr.Narendra Hooda, Mr.Raghav

Narayan, Ms.Pallavi Dubey, Mr.Ishan

Jain and Mr. Yash Prakash, Advs.

versus

UNION OF INDIA & ANR. Respondents

> Mr.Rakesh Kumar, CGSC with Through:

> > Mr.Sunil, Adv. for UOI.

Ms.Mamta R Jha, Ms.Shruttima Ehersa, Mr.Rohan Ahuja and Ms.Riya

Gupta, Advs. for R-2.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER 26.05.2022

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Due to a Full Court Reference post lunch, this matter could not be taken up today.

List on 18.07.2022.

YASHWANT VARMA, J.

MAY 26, 2022

bh